

14. Scientific Illustration and Educational Technology, D-332, Defence Colony, New Delhi-110024	1,50,000
15. First Indian Public Health Congress, Calcutta.	3,75,000
16. TORCH, 45, Friends Colony, Flat No. 2, New Delhi-110065.	50,000
17. Health for all Organisation, Arong, Manipur	1,75,000
18. Indo-National Socio Economic Foundation, A/8, Ashok Nagar, Bhubaneshwar-751009	2,50,000
19. Programme Ethical Academic and Cultural Enterprises, Quazi Street, Saharanpur, (Uttar Pradesh).	1,20,000
20. Mirage Art Gallery, 155, Defence Colony, Flyover Market, New Delhi-110024	5,62,500
21. Jain Shakti Vahini, A/139, Shivalik, Malviya Nagar, Opp. Aurbindo College, New Delhi.	34,700
	41,94,150

Persons Convicted for Heinous Crimes

1488. SHRI ANNASAHEB M.K. PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of person convicted for heinous crimes during the last three years; State-wise;

(b) the number of Forensic Science laboratories functioning in the country, State/UT-wise;

(c) whether the Government propose to change police training module to increase conviction rate of heinous crimes; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Available information is given in the enclosed Statements I to III.

(b) A Statement-IV containing the requisite information is enclosed.

(c) and (d) "Public Order" and "Police" are State subjects as per the Constitution of India. As such, the registration, investigation, detection and prevention of crime is primarily the responsibility of the State Governments. It is essentially for the State Governments to tailor their training methodology to suit their requirements. However, the Government of India, apart from sending advisories, has been providing financial assistance to the State Governments for strengthening their policing infrastructure including forensic science laboratories. Training in forensic science is also provided to State level officers through the National Institute of Criminology and Forensic Science and Bureau of Police Research and Development.

Statement-I*Persons convicted under heinous Crimes during 1995*

Sl No	State/UT/City	Murder	Attempt To commit Murder	C.H. Not Amounting to Murder	Rape	Kidnapping & Abduction	Decoity	Preparation & Assembly for Decoity	Robbery	Pilots	Arson	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	996	385	19	197	159	874	0	556	3673	363	7222
2.	Arunachal Pradesh	6	1	0	1	2	0	0	6	1	0	17
3.	Assam	251	45	5	60	79	74	7	100	1127	25	1773

1	2	3	4	5	6	7	8	9	10	11	12	13
4.	Bihar	2161	2243	400	615	811	2663	202	681	8192	0	17970
5.	Goa	14	1	0	11	0	5	0	0	67	7	105
6.	Gujarat	341	104	0	30	73	21	0	43	814	0	1428
7.	Haryana	449	201	62	94	68	28	20	48	301	43	1314
8.	Himachal Pradesh	21	16	0	15	3	0	0	5	86	0	146
9.	Jammu & Kashmir	31	23	1	8	1	0	0	6	22	0	92
10.	Karnataka	238	35	0	37	1	26	0	32	1049	3	1421
11.	Kerala	252	208	3	49	8	8	10	32	2372	26	2968
12.	Madhya Pradesh	2286	2400	126	845	287	188	158	587	4938	373	12188
13.	Maharashtra	914	308	7	141	75	153	4	340	3756	105	5801
14.	Manipur	0	0	0	0	0	0	0	0	0	0	0
15.	Meghalaya	0	0	0	0	1	181	15	7	65	0	279
16.	Mizoram	6	2	1	9	1	1	0	8	0	5	33
17.	Nagaland	11	7	1	11	8	14	0	43	11	0	186
18.	Orissa	274	203	18	153	46	149	0	164	1155	24	2186
19.	Punjab	531	318	65	67	52	24	19	72	11	4	1163
20.	Rajasthan	870	803	29	298	444	98	2	551	29234	231	32556

1	2	3	4	5	6	7	8	9	10	11	12	13
21.	Sikkim	0	0	0	2	0	0	0	0	7	0	9
22.	Tamil Nadu	1436	1136	14	56	149	172	0	395	14995	331	18686
23.	Tripura	20	10	3	10	8	5	4	6	88	0	154
24.	Uttar Pradesh	8217	7172	1264	887	2513	1652	514	2422	15373	625	40739
25.	West Bengal	224	56	121	53	32	49	43	34	614	4	1230
Total (States)		19549	15675	2139	3749	4821	6399	998	6138	87951	2169	149584
26.	A&N Islands	3	0	1	2	0	0	0	0	62	0	68
27.	Chandigarh	4	6	0	0	17	0	0	3	19	0	49
28.	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0
29.	Daman & Diu	0	0	0	0	0	0	0	0	12	0	12
30.	Delhi	76	127	40	76	199	9	4	82	225	0	838
31.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
32.	Pondicherry	12	42	0	2	3	0	0	3	48	2	112
TOTAL (UTs)		95	175	41	80	219	9	4	88	366	2	1079
TOTAL (ALL-INDIA)		19644	15850	2180	3829	5040	6404	1002	6226	88317	2171	150663

Source: Crime in India data.

Statement-II**Persons convicted under heinous crimes during 1996**

Sl. No.	State/UT/City	Murder	Attempt To commit Murder	C.H. Not Amounting to Murder	Rape	Kidnapping & Abduction	Decoily	Prepara- tion & Assembly for Decoily	Robbery	Riots	Arson	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	1465	787	41	280	165	470	0	368	4117	192	7885
2.	Arunachal Pradesh	4	0	0	1	0	7	0	18	1	1	32
3.	Assam	492	76	7	108	84	143	2	154	659	98	1823
4.	Bihar	2053	2455	178	620	941	2059	216	972	31036	37	40567
5.	Goa	26	1	3	3	4	0	0	11	119	0	167
6.	Gujarat	213	124	1	42	55	9	0	55	758	6	1263
7.	Haryana	504	180	35	115	109	34	29	108	562	112	1788
8.	Himachal Pradesh	39	22	4	27	3	0	0	2	82	2	181
9.	Jammu & Kashmir	28	30	2	20	15	1	0	4	20	0	120
10.	Karnataka	198	31	4	16	14	49	5	62	929	2	1310
11.	Kerala	217	144	2	46	3	27	26	34	1705	108	2312
12.	Madhya Pradesh	2872	2010	52	786	319	227	109	549	3242	443	10609
13.	Maharashtra	693	314	23	166	106	136	0	253	2965	102	4780

1	2	3	4	5	6	7	8	9	10	11	12	13
29.	Daman & Diu	5	1	0	0	0	0	0	0	0	0	6
30.	Delhi	156	170	45	81	196	7	0	201	127	1	964
31.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
32.	Pondicherry	17	27	0	0	1	23	0	12	130	13	231
TOTAL (UTs)		167	218	45	83	202	30	0	216	311	16	1318
TOTAL (ALL-INDIA)		18796	15023	1839	3785	4187	4547	1266	6494	105141	2216	163313

Source: Crime in India data.

Statement-I*Persons convicted under heinous crimes during 1997*

Sl. No.	State/UT/City	Murder	Attempt To commit Murder	C.H. Not Amounting to Murder	Rape	Kidnapping & Abduction	Dacoity	Preparation & Assembly for Dacoity	Robbery	Riots	Arson	Total
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Andhra Pradesh	1152	714	14	301	115	581	0	381	3886	343	7567
2.	Arunachal Pradesh	1	0	0	0	1	1	0	7	0	0	10
3.	Assam	368	47	11	87	113	171	33	166	1061	73	2145
4.	Bihar	1779	1628	108	381	508	831	147	571	8839	108	14896
5.	Goa	8	1	2	16	1	0	0	5	72	3	100
6.	Gujarat	311	138	1	47	85	85	7	105	974	67	1815

1	2	3	4	5	6	7	8	9	10	11	12	13
7.	Haryana	420	177	47	110	80	52	28	87	429	28	1458
8.	Himachal Pradesh	74	22	1	26	11	0	0	6	169	7	316
9.	Jammu & Kashmir	44	61	0	8	0	0	0	0	19	1	133
10.	Karnataka	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	0
11.	Kerala	235	198	8	38	5	15	11	60	1957	14	2539
12.	Madhya Pradesh	2756	2215	138	810	241	186	80	488	5307	681	12902
13.	Maharashtra	903	327	7	162	97	108	19	255	3302	142	5322
14.	Manipur	0	5	0	0	0	0	0	0	0	0	5
15.	Meghalaya	28	5	0	7	6	25	0	12	9	9	101
16.	Mizoram	2	5	1	3	0	0	0	5	0	2	18
17.	Nagaland	18	36	3	6	21	16	0	18	2	0	120
18.	Orissa	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	0
19.	Punjab	412	184	46	66	28	1	30	9	5	10	791
20.	Rajasthan	1032	1205	42	236	582	100	20	633	27168	370	31398
21.	Sikkim	9	1	0	0	3	6	0	3	45	0	67
22.	Tamil Nadu	1186	1417	28	117	172	139	0	296	10578	242	14173

1	2	3	4	5	6	7	8	9	10	11	12	13
23.	Tripura	43	15	1	8	10	8	0	5	48	2	140
24.	Uttar Pradesh	7016	6911	1482	1106	2632	1662	419	2394	12780	550	37152
25.	West Bengal	232	78	91	62	30	51	63	65	770	13	1450
Total (States)		18103	15479	2033	3609	4968	4054	857	5589	77641	2666	134748
26.	A&N Islands	3	5	0	0	0	0	0	0	13	0	21
27.	Chandigarh	6	8	0	4	4	0	0	4	40	0	66
28.	D&N Haveli	1	0	0	0	0	0	0	0	21	0	22
29.	Daman & Diu	5	0	0	0	0	0	0	0	11	0	16
30.	Delhi	324	197	50	104	151	26	16	225	173	6	1272
31.	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
32.	Pondichery	46	32	14	4	1	12	0	1	495	0	605
TOTAL (UTs)		385	242	64	112	156	36	16	230	753	6	2002
TOTAL (ALL-INDIA)		18488	15721	2097	3721	5124	4092	873	5819	78394	2672	136748

Source: Crime in India Data.

Note: 1. NA Stands for Data Not Available

2. Figures are Provisional

Statement-IV

The Forensic Science Laboratories functioning in the country under the Central as well as the State Govts. are as under:—

Forensic Science Laboratories under the Central Govt.

S.No.	Name
1.	Central Forensic Science Laboratory, CBI, New Delhi.
2.	Central Forensic Science Laboratory, Calcutta.
3.	Central Forensic Science Laboratory, Hyderabad.
4.	Central Forensic Science Laboratory, Chandigarh.
5.	Govt. Examiner of Questioned Documents, Shimla
6.	Govt. Examiner of Questioned Documents, Hyderabad
7.	Govt. Examiner of Questioned Documents, Calcutta
8.	National Institute of Criminology & Forensic Science, New Delhi

Forensic Science Laboratories under the State Governments

S.No.	State	No. of Laboratories	Location
1	2	3	4
1.	Andhra Pradesh	4	Hyderabad, Vijaywada, Anantapur, Vishakhapatnam
2.	Assam	1	Guwahati
3.	Bihar	3	Patna, Ranchi, Muzaffarpur
4.	Delhi	1	Delhi
5.	Gujarat	1	Ahmedabad

1	2	3	4
6.	Haryana	1	Meerut (Karnal)
7.	Himachal Pradesh	1	Shimla
8.	Jammu & Kashmir	2	Srinagar, Jammu
9.	Karnataka	3	Bangalore, Mangalore, Davanagere
10.	Kerala	3	Thiruvananthapuram, Ernakulam, Calicut
11.	Madhya Pradesh	5	Sagar, Indore, Gaipur, Gwalior, Bhopal
12.	Maharashtra	4	Bombay, Pune, Nagpur, Aurangabad
13.	Manipur	1	Imphal
14.	Meghalaya	1	Shillong
15.	Nagaland	1	Dimapur
16.	Orissa	3	Bhubaneswar, Sambalpur, Berhampur
17.	Punjab	1	Chandigarh
18.	Rajasthan	3	Jaipur, Jodhpur, Udaypur
19.	Tamil Nadu	7	Chennai, Coimbatore, Madurai, Vellore, Tanjore, Tiruchuapalli, Salem
20.	Uttar Pradesh	2	Lucknow, Agra.
21.	West Bengal	2	Calcutta, Jalpaiguri
